

5862/2022

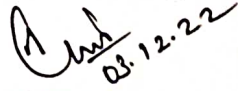
GIRIDIH JUDGESHIP

Subject: Institution and Disposal and Pendency of cases in Commercial Court for the Month of Nov 2022

Reference: Hon'ble High Court Letter no: 260/R&S dated 16.08.2022

Sl No	Name of the Court	No of cases pending in the 1st day of Month of (November)	No of cases Instituted during the Month as per column 3)	Total case pending in the Court (on the last day of the month (November) as per column 3)	No of cases disposed during the month as per column 3)	Average no of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sri Soumendra Nath Sikdar District & Addl Sessions Judge III cum Commercial Court	01	00	01	00	NA
2	Sri Ashok Kumar No III ACJM cum Sub Judge I	00	00	00	00	NA

Note: Only 01 case pending in the Judgeship of Giridih. (Original Suit no: 50/2017)
This cases record received from the Judgeship of Dhanbad on 16.07.2022.
Commercial Court constituted on dated: 13.06.2022 in the Judgeship of Giridih.


03.12.22
Court Manager
Giridih